

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:702

ANSWERED ON:05.12.2003

INCOME TAX OMBUDSMAN

ASHOK KUMAR PATEL;DHANI RAM SHANDIL;KAMBALAPADU E. KRISHNAMURTHY;NARESH KUMAR PUGLIA;PADAMSEN
CHAUDHARY;RADHA MOHAN SINGH

Will the Minister of FINANCE be pleased to state:

(a) whether the Government have agreed to set up an Income Tax Ombudsman to resolve individual complaints of tax payers and improve the quality of tax administration;

(b) if so, the details thereof; and

(c) the likely time by when it will come into force?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHRIPAD Y. NAIK)

(a), (b) & (c): Yes, Sir. Necessary action for setting up of the Institution of Income-Tax Ombudsman is being taken. It is not possible at present to indicate any exact time frame in this regard.